

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/445(KB)2019  
COMP.APPL/406(KB)2019, COMP.APPL/697(KB)2019  
COMP.APPL/405(KB)2019, COMP.APPL/407(KB)2019  
COMP.APPL/409(KB)2019, COMP.APPL/408(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> May, 2021,  
10:30 A.M**

Name of the Company		PRASANTA KUMAR MITRA & ORS. Vs. INDIA STEAM LAUNDRY PVT. LTD. & ORS.	
Under Section		Sec. 241(1),Sec. 242(4)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing**

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|---------------------------------------|-------------------------------------|
| 1. Mr. Ratnanko Banerji, Sr. Advocate | ] For the Petitioner No.3           |
| 2. Ms. Swapna Choubey, Advocate       | ] ]                                 |
| 3. Mr. Kanishk Kejriwal, Advocate     | ] ]                                 |
| 4. Mr. G. Rai, Advocate               | ] ]                                 |
|                                       |                                     |
| 1. Mr. Sudipto Sarkar, Sr. Advocate   | ] For the Respondent No.3           |
| 2. Mr. D. N. Sharma, Advocate         | ] ]                                 |
| 3. Mrs. Roopa Mitra, Advocate         | ] ]                                 |
|                                       |                                     |
| 1. Mr. S. N. Mookherjee, Sr. Advocate | ] For the Respondent No.4           |
| 2. Mr. Shaunak Mitra, Advocate        | ] ]                                 |
| 3. Mr. Soumitra Datta, Advocate       | ] ]                                 |
|                                       |                                     |
| 1. Mr. Joy Saha, Sr. Advocate         | ] For the Respondent Nos.13 and 14  |
| 2. Mr. Subhojit Saha, Advocate        | ] ]                                 |
| 3. Mr. Yash Vardhan Deora, Advocate   | ] ]                                 |
|                                       |                                     |
| 1. Mr. Arindam Banerjee, Advocate     | ] For the Respondent Nos. 16 and 17 |
| 2. Mr. Suvam Sinha, Advocate          | ] ]                                 |

## ORDER

Mr. Ratnanko Banerji, Ld. Sr. Counsel alongwith Ms. Swapna Choubey and Mr. Kanishk Kejriwal, Ld. Counsel present for the Petitioner No.3. Mr. Sudipto Sarkar, Ld. Sr. Counsel alongwith Mr. D. N. Sharma and Ms. Roopa Mitra, Ld. Counsel present for the Respondent No.3. Mr. S. N. Mookherjee, Ld. Sr. Counsel alongwith Mr. Shaunak Mitra and Mr. Soumitra Datta, Ld. Counsel present for the Respondent No.4. Mr. Joy Saha, Ld. Sr. Counsel alongwith Mr. Subhojit Saha and Mr. Yash Vardhan Deora, Ld. Counsel present for the Respondent Nos. 13 and 14. Mr. Arindam Banerjee alongwith Mr. Suvam Sinha, Ld. Counsel present for the Respondent Nos. 16 and 17.

2. Heard the Ld. Sr. Counsel for the petitioner in part. For continuation of the arguments on the part of Ld. Sr. Counsel for the petitioner, list this matter on 04.06.2021 as a specially ordered matter.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)

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